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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/81/2016
NAME OF THE PETITIONER(S) : R. PREETHA
NAME OF THE RESPONDENT(S) : M/S STYLUS POLYSTORES PRIVATE LIMITED &
3 OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1. ANANT MERATHIA

Counsel for
Petitioner

Anant

2. ABRAHAM MARKOS

Counsel for
Respondents

Abraham

ORDER

Counsel for both the parties present. Counsel for petitioner submitted arguments in part and prayed time to complete his arguments. Counsel for respondent also prayed time for submitting final arguments. At request, time enlarged. Put up on **22.12.2016 at 10.30 A.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)